

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:575
ANSWERED ON:11.11.2010
WOMEN BOARD OF DIRECTORS
Punia Shri P.L.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the status of representation of women on the Boards of Directors of MNCs/ national/ public sector companies in the country;
- (b) whether the Government has taken any steps for augmenting leadership capacity of women;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

(a) & (b) There is no discrimination on the basis of gender in the appointment of Directors under the Companies Act, 1956. No statistics is being maintained by this Ministry on the representation of women in the Board of Directors.

(c) & (d) Does not arise.